

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003/4682/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti. I. Barman  
District & Sessions Judge  
Sonitpur, Tezpur.

Dated Guwahati, the 10<sup>th</sup> December, 2020.

Sub:- **Permission to avail winter Vacation and to leave headquarter.**

Ref:- Your letter No.DJ(S) 4022, dated 07.12.2020.

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail winter vacation w.e.f. 24.12.2020 to 31.12.2020, along with station leave permission, from the evening of 23.12.2020 till the morning of 02.01.2021. The Addl. Dist. & Sessions Judge, Sonitpur, Tezpur and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

4684

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-28/96/4683-1A, dated 10.12.2020**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.

10/12/2020  
**JT. REGISTRAR (VIGILANCE)**

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